

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE,
PASCHIM BARDHAMAN.

No. 401 / Dated. 15-05-2020.



From :- Sandip Chakrabarti,
Chief Judicial Magistrate,
Paschim Bardhaman.

To :- The District Judge,
Paschim Bardhaman.

Department.....English
Date.....15/5/2020
Serial No.....1250
Collection No.....
File No.....XI-12
Class.....(COVID-19)

Sir,

Most humbly, I am to state that I am sending herewith the office orders bearing No.89 and 90 both dated 15-05-2020 for your Honour's kind perusal and necessary approval.

With regards,

Enclosed as stated above,

yours faithfully,

S. C. Chakrabarti 15/5/2020
(Sandip Chakrabarti,
Chief Judicial Magistrate,
Paschim Bardhaman.
Chief Judicial Magistrate
Paschim Bardhaman

Seen. Approval is accorded.
[Signature]
District Judge
Paschim Bardhaman
15/5/2020

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, PASCHIM BARDHAMAN

**REMAND ROSTER FOR THE MONTH OF MAY' 2020
ORDER NO 89 DATED 15.05.2020**

In view of the Notification No.1548-RG Dated 13-05-2020 of the Hon'ble High Court, Calcutta, the regular work of the court shall remain suspended till 30-05-2020. In the circumstances, the following roster of the Judicial Magistrates is prepared who shall hold the Police Remand File and attend to urgent administrative matters from 16-05-2020 to 30-05-2020.

DATE OF THE REMAND FILE	NAMES OF THE MAGISTRATES
16.05.2020 17.05.2020	Smt. Eden Lamaasa, J.M. 6 th court , Asansol
18.05.2020 19.05.2020 20.05.2020	Sri Sourav Roy, J.M. 5 th Court, Asansol.
21.05.2020 22.05.2020	Smt Sujata Mondal. J.M. 4 th Court , Asansol
23.05.2020 24.05.2020	Smt. Tashi Chhetan Sherpa, J.M. 3 rd Court, Asansol
25.05.2020 26.05.2020	Sri Prantik Ranjan Bose, J.M. 7 th Court, Asansol
27.05.2020 28.05.2020 29.05.2020	Smt. Nilanjana Banerjee, J.M. 2 nd Court, Asansol
30.05.2020	Sri Sandip Chakraborti, C.J.M, Paschim Bardhaman.
31.05.2020	Smt Sujata Mondal. J.M. 4 th Court , Asansol

Inform all concerned.

Sd/-
Chief Judicial Magistrate
Paschim Bardhaman.

Copy forwarded for information to :

- 1.Ld.Judicial Magistrates 2nd / 3rd / 4th / 5th / 6th / 7th Court, Asansol.
- 2.G.R.O./N.G.R.O., Asansol.
- 3.Secretary Bar Association /Lawyer's Association, Asansol.
- 4.Ld.APP.C.J.M. Court, Asansol.
- 5.Notice Board, Asansol Court.

S. G. M. 15/5/2020
Chief Judicial Magistrate
Paschim Bardhaman.

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, PASCHIM BARDHAMAN

ORDER NO 90 DATED 15.05.2020

Pursuant to the Notification No.1548-RG Dated 13-05-2020 of the Hon'ble High Court, Calcutta, the regular work of the court shall remain suspended till 30-05-2020. In the circumstances, the following roster of the Judicial Magistrates of Asansol is prepared who shall take up hearing of all urgent judicial matters, dispose of the same, accept filing of the urgent matters sent by email to the Ld. District Judge, Paschim Bardhaman and pass appropriate order in relation to the same.

Inform all concerned.

Let a copy of this order be sent to the Ld. District Judge, Paschim Bardhaman for necessary approval.

DATE OF THE REMAND FILE	NAMES OF THE MAGISTRATE	NAMES OF THE STAND BY MAGISTRATE
19.05.2020	Sri Sourav Roy, J.M.5 th Court, Asansol.	Sri Sandip Chakraborti, C.J.M, Paschim Bardhaman.
26.05.2020	Sri Prantik Ranjan Bose, J.M.7 th Court, Asansol	Sri Sourav Roy, J.M.5 th Court, Asansol.
30.05.2020	Sri Sandip Chakraborti, C.J.M, Paschim Bardhaman.	Sri Prantik Ranjan Bose, J.M.7 th Court, Asansol

Sd/-
Chief Judicial Magistrate
Paschim Bardhaman.

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- 2.G.R.O./N.G.R.O., Asansol.
- 3.Secretary Bar Association /Lawyer's Association, Asansol.
- 4.Ld.APP.C.J.M. Court, Asansol.
- 5.Notice Board, Asansol Court.

S. C. M. 15/5/2020
Chief Judicial Magistrate
Paschim Bardhaman.
Chief Judicial Magistrate
PASCHIM BARDHAMAN